Central Administrative Tribunal Principal Bench

2

OA No.3056/2003

New Delhi this the 5th day of January, 2004 Hon'ble Shri Shanker Raju, Member (J)

Shri Gyan Prakash Dubey, Carpenter, AHQ Camp, Rao Tula Ram Marg, New Delhi.

-Applicant

(By Advocate: Shri V.S.R. Krishna)

Versus

Union of India

Through:

- The Secretary, Ministry of Defence, South Block, New Delhi.
- 2. The Commandant,
  Army Headquarters Camp,
  Delhi Cantt.,
  Delhi-110 010.

-Respondents.

## ORDER (Oral)

At the admission stage, this OA is disposed of keeping in view the fact that applicant is seeking voluntary retirement from service under the Special VRS Scheme. Respondents are directed to pass a final order on the request of applicant under the VRS Scheme within a period of one month from the date of receipt of a copy of this order. Till then, transfer of the applicant shall not be given effect to.

Let a copy of this OA be sent to the respondents along with copy of this order.

S. RayM (Shanker Raju) Member (J)